

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 2

Customs Appeal No. 20712 of 2019

(Arising out of Order-in-Appeal No. 34/2019 dated 11.03.2019 passed by the Commissioner of Customs (Appeals), Bengaluru)

Varun Piping Systems

Plot No. 35, Shivalli Industrial Area,
Manipal, Karnataka - 576104

.....Appellant

VERSUS

**Commissioner of Customs,
Mangalore**

New Customs House, Panambur,
Mangalore, Karnataka - 575010

.....Respondent

Appearance:

None for the Appellant

Mr. M. Sreekanth, Authorised Representative (AR) for the Revenue

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Final Order No. 22067 /2025

Date of Hearing: 18.12.2025

Date of Decision: 18.12.2025

Per: P. A. Augustian

When the appeal came up for hearing, none appeared for the appellant, Learned Counsel for the appellant submits through letter that appellant no longer wishes to pursue the matter.

2. Accordingly, the appeal is disposed as withdrawn.

*(Operative portion of the order was pronounced in open court
on conclusion of hearing.)*

**(P.A Augustian)
Member (Judicial)**

**(Pullela Nageswara Rao)
Member (Technical)**

Sasi